Relevant information under Section 4(1)(b)(xi) The budget allocated to each agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made

(Rs.in cr)

Sr.	Grant Heads			
No.		For the F.Y.2023-24		For the F.Y.2024-25
		Approved Budget- RE	Disbursement (Expenditure by PFRDA)	Budget- Approved BE
1	Grant-in-aid-General*	0.00	0.00	0.00
2	Grant-in-aid-Salaries *	0.00	0.00	0.00
3	Swavalamban Scheme- Govt co- contribution#	0.00	1.30	0.00
4	Swavalamban Scheme- Promotion and Development#	0.00	0.02	0.00
5	Atal Pension Yojna- Govt co- contribution#	0.00	11.39^	0.00
6	Atal Pension Yojna- Payment of Incentive	245.00 (Rs. 40.00 Cr. were surrendered)	176.50	245.00
7	Atal Pension Yojna- Promotion and Development#	5.00	5.35	5.00
7	Atal Pension Yojna- Gap Fund	271.00	271.00	271.00

^{*} PFRDA had submitted the NIL proposal in RE 2023-24 for Grant-in-Aid General and Grant-in-Aid Salaries as the same have been met out from the own funds of PFRDA.

[#] Disbursement (Expenditure by PFRDA) is more than the Approved RE as opening balance were available in the respective schemes' heads.

[^] An amount of Rs. 11.39 crore has been refunded to the Consolidated Fund of India during FY 2023-24